

**GOVERNMENT OF INDIA  
MINISTRY OF AYUSH**

**RAJYA SABHA  
UNSTARRED QUESTION No. 3045  
TO BE ANSWERED ON 28.03.2023**

**STANDARDIZATION OF UNANI MEDICINE**

**3045. DR. FAUZIA KHAN:**

Will the Minister of **AYUSH** be pleased to state:

- (a) the number of Unani doctors in the country, State-wise especially in Maharashtra;
- (b) whether there are any standardized prescriptions of Unani medicines throughout the country;
- (c) the details of the work done to establish Unani education centres/institutions/courses in the last five years, State-wise;
- (d) the details of the funds allocated, released and spent for the improvement of Unani education centres, in the last five years, State-wise; and
- (e) whether there is any regulatory authority responsible for monitoring the standards, if so, the details thereof and if not the reasons therefor?

**ANSWER**

**THE MINISTER OF AYUSH  
(SHRI SARBANANDA SONOWAL)**

(a): The number of Unani Registered Practitioners (Doctors) in the country, State/UT-wise, as on 01.01.2021, as per the data received from State/UT Boards/Councils is furnished at **Annexure-I**.

(b): As Public Health is a State subject, privileges including right to practice any system of medicine envisaged under the rule/law come under the purview of respective State/UT Governments.

(c) & (d): Public Health being a State subject, establishment of Unani education centres /institutions comes under the purview of respective State/UT Governments including Maharashtra. However, under the Centrally Sponsored Scheme of the National Ayush Mission (NAM), there is provision of financial assistance for infrastructural development of Ayush Under-Graduate/Post-Graduate institutions and establishment of new Ayush colleges in the States where availability of Ayush teaching institutions is inadequate in the Government sector. The State/UT Governments may avail financial assistance by submitting suitable proposal through State Annual Action Plans (SAAPs) as per the provision of NAM guidelines. The details of the funds allocated and released as Central share for the Unani

education centres/institutions, in the last five years, State/UT-wise is furnished as **Annexure-II**.

(e): The National Commission for Indian System of Medicine Act, 2020 enforces high ethical standards in all aspects of medical services of Indian System of Medicine.

Pharmacopoeia Commission of Indian Medicine & Homoeopathy (PCIM&H) under Ministry of Ayush, lays down the Pharmacopoeial Standards and Formulary specifications for Unani drugs, which serve as official compendia for ascertaining the Quality Control (identity, purity and strength) of Unani drugs, included therein, as per Drugs & Cosmetics Act, 1940 and Rules 1945, thereunder.

\*\*\*\*\*

## State/UT-wise number of Unani Registered Practitioners (Doctors) as on 01.01.2021

S. No.	State/UT	Number of Unani Registered Practitioners (Doctors)
(1)	(2)	(3)
1	Andhra Pradesh	538
2	Arunachal Pradesh	3
3	Assam	0
4	Bihar	5328
5	Chhattisgarh	182
6	Delhi	1581
7	Goa	0
8	Gujarat	346
9	Haryana	215
10	Himachal Pradesh	4
11	Jammu & Kashmir	1673
12	Jharkhand	60
13	Karnataka	2382
14	Kerala	158
15	Madhya Pradesh	1951
16	<b>Maharashtra</b>	<b>7492</b>
17	Manipur	0
18	Meghalaya	0
19	Mizoram	0
20	Nagaland	0
21	Odisha	28
22	Punjab	181
23	Rajasthan	1172
24	Sikkim	0
25	Tamil Nadu	553
26	Telangana	5113
27	Tripura	0
28	Uttar Pradesh	15573
29	Uttarakhand	175
30	West Bengal	5303
31	A&N Islands	0
32	Chandigarh	0
33	D&N Haveli and Daman & Diu	0
34	Ladakh	0
35	Lakshadweep	0
36	Puducherry	0
	<b>TOTAL</b>	<b>50011</b>

Source: State/UT Boards/Councils

## State-wise status of the funds allocated and released as Central share for the Unani education centres/ institutions, in the last five years

Sl. No.	Name of States/ UTs	Year										Total (Rs. in Lakhs)	
		2017-18		2018-19		2019-20		2020-21		2021-22		Allocated	Released as Central share
		Allocated	Released as Central share	Allocated	Released as Central share	Allocated	Released as Central share	Allocated	Released as Central share	Allocated	Released as Central share		
1.	Haryana	100.00	60.00	400.00	240.00	300.00	180.00	100.00	60.00	0.00	0.00	900.00	540.00
2.	Jammu & Kashmir	6.97	4.18	7.95	4.77	9.25	5.55	5.75	3.45	15.85	9.51	45.77	27.46
3.	Karnataka	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	84.15	50.49	84.15	50.49
4.	Madhya Pradesh	16.4	9.84	21.74	13.04	0	0	0	0	0	0	38.14	22.88
5.	Uttar Pradesh	130	78	0	0	0	0	80	48	140.67	84.41	350.67	210.41
6.	Tamil Nadu	0.00	0.00	5.00	3.00	15.00	9.00	0.00	0.00	0.00	0.00	20.00	12.00
7.	Telangana	16.40	9.84	3.60	2.16	0.00	0.00	0.00	0.00	0.00	0.00	20.00	12.00
<b>Total</b>		<b>269.77</b>	<b>161.86</b>	<b>438.29</b>	<b>262.97</b>	<b>324.25</b>	<b>194.55</b>	<b>185.75</b>	<b>111.45</b>	<b>240.67</b>	<b>144.40</b>	<b>1,458.73</b>	<b>875.24</b>